The Minister for Labour (Shri Khandubhai Desai): (a) As soon as possible after a decision is reached in the matter.

(b) About 14.2 lakhs.

Doubling of Railway Track on N. E. Railway

*83. Pandit D. N. Tiwary: Wi the Minister of Railways be pleased to state:

- (a) whether it is a fact that Government propose to double the railway track between Chupra and Sevan on the North Eastern Railway; and
 - (b) if so, the cost thereof?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) No, Sir.

(b) Does not arise.

Diesel Rail Cars

*85. Shri Krishnacharya Joshi : Will the Minister of Railways be pleased to state :

- (a) whether Government propose to introduce Diesel Rail Cars on the Central Railways during the Second Five Year Plan period; and
- (b) if so, the total number of cars to be introduced?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawa Khan): (a) There is no such proposal at present under the consideration of the Government.

(b) Does not arise.

Telco

*86. Shri Heda: Will the Minister of Railways be pleased to state:

- (a) the number of boilers and locomotives supplied by the Tata Electric Locomotive Company to Indian Railways since February, 1954;
 - (b) how the price was fixed; and
- (c) the stage at which the dispute about the price rests at present?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) 65 boilers and 84 locomotives have been manufactured by Tata Locomotive & Engineering Co. from 1st February '54 to end of September '55.

- (b) The price under the agreement has to be mutually agreed upon by negotiation; the prices quoted by TELCO have been considered high and have not been accepted by Government.
- (c) The matter has been referred to the Tariff Commission for its recommendations on the basis of a detailed price enquiry.

Central Soil Conservation Board

*87. Shri N. M. Lingam : Shri B. K. Das:

Will the Minister of Food and Agriculture be pleased to lay a statement on the Table of the House showing:

- (a) the schemes taken up for study and investigation by the Central Soil Conservation Board so far;
- (b) the names of schemes approved (State-wise); and
- (c) the progress achieved in the implementation of the schemes?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):
(a) to (c). The required statements are placed on the Table of the Lok Sabha. [See Appendix I, annexure No. 18] Statements II & III give schems approved upto 31st October, 1955.

Wagons

*88. Shri Bibhuti Mishra: Will the Minister of Railways be pleased to state:

- (a) whether it is a fact that the North Eastern Railway authorities are not able to cope fully with the demand for wagons from various manufacturers such as Kanpur Jute Manufacturers and sugar manufacturers of Bihar and U. P.; and
- (b) if so, the steps taken so far to meet the demand?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) Lately the supply of wagons on N. E. Railway has greatly improved and the various demands for wagons are being fairly met. Demands for jute and sugar are also being met satisfactorily. Special drive has been instituted to improve wagon availability.

(b) A quota of 168 wagons per day has been fixed for movement of jute from North Eastern Railway stations. Special assistance is also given whenever required. As regards sugar, bulk of the movement takes place under high priority item 'C' of the Preferential Traffic Schedule in accordance with the programme drawn up by the Ministry of Food and Agriculture.